

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 142
(IB)-694(PB)/2018

IN THE MATTER OF:

L & T Finance Ltd.
Vs.

Zillion Infraprojects Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 (CIRP)

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant	:	
For the RP	:	Mr. Vinod Chaurasia, Adv.
For the Respondent	:	Mr. Sanjeev Singh, Ms. Amisha Aggarwal, Advs. For R-16 Mr. Sanjiv Dagar, Mr. Umang Mittal, Ms. Deepa Kulkarni, Advs. For R-4 Mr. Amit Upadhyay for R-13, Ms. Anjali Sharma, Mr. Deepak, Advs. For R-6 (Phoenix Arc)

ORDER

List on 24.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)